NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No.361/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name	of the Company	State Bank of India-Vs-E	Electrosteel Steels Ltd.	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2) Mr Shturasish sen Gufta, Adv 4 For Oferational Creditor
MS Rashmi Kedia, Adv 4 For Oferational Creditor
STP Limited

) Sachelida Nordlandey & sor compone.

1. SOUVILE MAZUMDAR, Adv. 3 Financial 2. ARIF ALI, Adv. Creditor.

i. Ms. PRAPA GANGULY, Add TRP

Snik Ngad. 12.12.2017

Prage (12.12.17

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. IRP has filed Progress Report, which may be taken on record.

List it on 09/01/2018.

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(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)